

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:223
ANSWERED ON:20.07.2009
OPENING OF KENDRIYA VIDYALAYAS
Anuragi Shri Ghansyam ;Karunakaran Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the policy governing opening of new Kendriya Vidyalayas (KVs);
- (b) the details of KVs sanctioned during the past three years;
- (c) the details of approved KVs which are yet to be established;
- (d) the reasons for the delay in opening of such KVs, region-wise;
- (e) the measures taken by the Government for early establishment of such Vidyalayas;
- (f) whether the Government proposes to expand KVs; and
- (g) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (g): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO.223 ASKED BY SHRI GHANSHYAM ANURAGI AND SHRI P. KARUNAKARAN TO BE ANSWERED ON 20.07.09 REGARDING OPENING OF KENDRIYA VIDYALAYAS

(a) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-military personnel by providing a common programme of education. Kendriya Vidyalayas are opened on receipt of the proposal from the sponsoring agencies, i.e. various Ministries of Govt. of India, State Governments/UTs, Public Sector Undertakings and Institutions of Higher Learning, etc. which have to commit requisite resources. The norms for opening of Kendriya Vidyalayas are given at Annexure-I.

(b) The details of KVs sanctioned during the years 2006-07, 2007-08 and 2008-09 are given in Annexure-II.

(c) There is no such case at present.

(d) & (e) Do not arise.

(f) & (g) Opening of KV depends, inter-alia, on receipt of a viable proposal from the sponsoring agency, approval of competent authority and availability of funds.